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SLP(C)No. 4120 OF 2004

ITEM NO.13

COURT NO.4

SECTION XV

A/N Matter

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).4120/2004

(From the judgement and order dated 12/11/2003 in SBCE No. 2/1998 of HIGH COURT OF JUDICATURE AT RAJASTHAN AT JODHPUR)

ASHUTOSH

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report)

Date: 25/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. Manoj Prasad,Adv.

For Respondent(s)

Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter for final disposal on any miscellaneous day.

[SATISH K. YADAV]

[MADHU SAXENA]

COURT MASTER

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